

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT)(Ins) No. 789 of 2019**

**IN THE MATTER OF:**

**Shaji Purushothaman**

**...Appellant**

**Versus**

**M/s.Edelweiss Asset Reconstruction  
Company Ltd. & Ors.**

**...Respondents**

**Present**

**For Appellant: Mr. Abhijit Sinha, Mr. Baalaji, Mr. D. Teack Raj, Mr.  
Karuppaiah Meyyappan and Mr. Rohit Rajeshri Advocates.**

**For Respondent: Mr. Abhijit S. Roy, Mr. Avrojyoti Chatterjee, Mr. Rajib S.  
Roy and Ms. Jayasree Sana Advocates for R-3  
Mr. R.P. Agrawal Advocate for R-1**

**ORDER**

**19.08.2019** Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 23<sup>rd</sup> August, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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